

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-218**

Appeal No- 180/252/ND/2020

**IN THE MATTER OF:**

Amit Bawa

....Applicant

Vs.

RoC

.....Respondent

**SECTION**

U/s 252

**Order delivered on 04.12.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Ankit Sharma

For the Respondent

: Mr. M Yadhubhushana Rao for RoC and Mr. Vipul  
Agarwal for IT Deptt

**ORDER**

Heard, Ld. Counsel for the appellant, Ld. Counsel for the Income Tax Department  
and Ld. ARoC.

**Reserved for Orders.**

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**